

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 633 of 2020

IN THE MATTER OF:

State Bank of India

...Appellant

Versus

Athena Energy Ventures Pvt. Ltd.

...Respondent

Present:

For Appellant: Mr. V M Kannan and Mr. Sanjay Kapur, Advocates.

For Respondent:

ORDER
(Through Virtual Mode)

29.07.2020: Issue notice upon Respondent. Appellant to provide mobile Nos./e-mail address of the Respondent. Notice be issued through e-mail or any other available mode. Requisites along with process fee be filed within three days.

List the appeal 'for admission (after notice)' on **7th September, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Jarat Kumar Jain]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

am/gc